

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes Sir.

(b) The South Vietnamese Government took an obstructive attitude, put several difficulties in the way of Indian members of ICSC and refused to extend their visas of beyond 30th September, 1972.

(c) The Government of India deplores all these discriminatory measures which violate the provisions made under the Geneva Agreement of 1954.

Progress in Suchetgarh talks between India and Pakistan on Delineation of Line of Control

631. SHRI K. LAKKAPPA.
SHRI P. M. MEHTA:

Will the Minister of DEFENCE be pleased to state:

(a) whether there has been a very slow progress in regard to the Suchetgarh talks between the two commanders of Pakistan and India in regard to the delineation of the line of control in Jammu and Kashmir;

(b) if so, the reasons for the delay; and

(c) whether this delay is causing a great set-back to the Simla Agreement?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir. The pace of progress in delineation talks has been unexpectedly slow.

(b) Apart from adjustment orientation of mind to present realities being tardy, the reasons mainly responsible for delay include (i) the length of the line of control stretching to a distance of nearly 780 Kms from Chhamb to Parthapur, (ii) the difficult nature of terrain (ii) need for spot survey and inspection of the ground position claimed by either side, (iv) difficult access to some of the areas under discussion between the Senior Military Commandars.

(c) Yes, Sir. Delay in delineation of Line of Control has dislocated the time frame envisaged in the Sirla Agreement or envisioned at the time of concluding it.

Alleged Firing in Kothli Sector in Kashmir by Indian Troops

632. SHRI K. LAKKAPPA:
SHRI P. M. MEHTA:

Will the Minister of DEFENCE be pleased to state.

(a) whether Pakistan alleged that Indian troops resorted to firing in the Kothli Sector in Kashmir on the 30th September, 1972;

(b) if so, whether India protested against this allegation; and

(c) if so, the result thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). Yes, Sir.

(c) Subsequently it was mutually decided to cease fire in this area on 1st October, 1972.

Reduction of staff of Indian High Commission, London

633. SHRI RAM BHAGAT PASWAN:
SHRI DASARATHA DEB:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have decided to reduce the staff of the Indian High Commission at London;

(b) whether such a reduction is contemplated in other foreign missions also; and

(c) the extent of reduction contemplated and the time fixed for its implementation?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) Yes, Sir, to the extent justified by their current workloads.

(c) 165 posts are contemplated to be reduced in the High Commission of India, London by the end of March, 1973.

Higher Production at Vijayanagaram Tibetan Refugees in India

634 SHRI RAM BHAGAT PASWAN:
SHRI Y ESWARA REDDY.

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether higher production capacity is being planned for the proposed Vijayanagaram and Visakhapatnam Steel Plants;

(b) if so, the production capacity planned for these two plants; and

(c) the target dates for commissioning of the plants?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) and (b) A Study Group set up to examine the possibilities of reducing the capital and operating costs of the Visakhapatnam and Vijayanagaram Steel plants has, in its report submitted to Government in October, 1972, recommended higher capacities for these plants. The report of the Study Group is under examination and a final view is expected to be taken shortly on the capacity of each of these plants.

(c) According to the techno-economic feasibility reports submitted by the Consultants, these plants can be commissioned in about eight years, with maximum supply of plant and equipment from indigenous sources.

Production at Ramkheria Mine in Madhya Pradesh

635. SHRI NARENDRA SINGH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Ramkheria Mine in Madhya Pradesh had been produced

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only 40 per cent of its capacity which was more than 11,000 carats per annum;

(b) if so, the reasons therefor, and

(c) the steps Government propose to take to improve its productivity

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) (a) Yes, Sir.

(b) The low production is attributed to inadequate reserves, lower percentage of realisation of carats per hundred cubic metres, underestimation of overburden removal equipment by consultants and the poor performance of the processing plant.

(c) The matter is under examination

शिमला समझौते की क्रियान्विति में पाकिस्तान द्वारा विलम्ब

636. श्री नरेन्द्र सिंह :

श्री राम शंकर प्रसाद सिंह :

क्या बिबेक मंत्री यह बताने की कृपा करेंगे कि

(क) क्या पाकिस्तान ने शिमला समझौते का पालन किया है,

(ख) यदि नहीं, तो उस के क्या कारण है और वे खड कौन से हैं जिन के कारण इसका पालन रुक गया है, और

(ग) इस बारे में भारत सरकार को क्या प्रतिक्रिया है और इस मामले में क्या कार्यवाही की गई है ?

बिबेक मन्त्रालय में जय मंत्री (श्री सुरेश चाल सिंह) : (क) और (ख) प्रश्नोत्तर पर प्रथम हो रहा है। जम्मू तथा कश्मीर में नियंत्रण रेखा के प्रश्न के प्रश्न पर कुछ देरी हुई है। इस के अलावा,